

**DECLARATION OF ASSETS AND LIABILITIES OF THE JUDGES OF THE SUPREME COURT OF INDIA**

**REVISED STATEMENT OF ASSETS AND LIABILITIES FILED**

By Justice Kurian Joseph, Judge, Supreme Court of India, New Delhi as on 10.06.2015

1. Name & Date of appointment : JUSTICE KURIAN JOSEPH  
: 08.03.2013
2. Permanent Address : H. No. 37/2609, Manickath  
House, Nilavareth Lane, Azad Road, Kaloor, Kochi-682017.
3. Present Address : Bungalow No.14, Tughlak Road, New Delhi-110011.
4. Name of the members of the family :
  1. Mrs. Ruby Kurian – Housewife – Dependant
  2. Ms. Reenu Kurian – Daughter-Advocate  
married to Dr. Vimal Vincent, Komban House, Irinjalakuda, Trichur.
  3. Mr. Renjit Kurian – Son – Engineer working with Yokogawa Services in  
Saudi Arabia, married to Ms. Reshma J. Thattil, Irinjalakuda.
  4. Ms. Reeju Kurian – Daughter –  
married to Thomson Thomas, Makkadayil House, Ernakulam  
working as Manager, KPMG in Melbourne, Australia.
5. Assets and Liabilities (Self & dependant as per schedule attached) :

Date: 10/06/2015

**ASSETS AND LIABILITIES AS ON 10.06.2015**

(At a glance)

NAME OF THE JUDGE : JUSTICE KURIAN JOSEPH

DATE OF APPOINTMENT AS JUDGE, SUPREME COURT : 08.03.2013

**DECLARED ASSETS**

**ASSETS OF THE JUDGE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Building</b>	<b>Total amount in Bank Deposits SB</b>	<b>Gold &amp; Silver (weight)</b>	<b>Vehicle (Nos.)</b>	<b>Shares, Mutual Funds &amp; others, If any</b>
36.80 ares (26.68 ares of 36.80 ares is jointly owned by spouse)	13.5 cents of dry land and two storied residential building therein having a plinth area of 201.07 sq. meters in S.No. Irinjalakuda Village, Trichur District, Kerala jointly owned by my son Renjit Kurian	Rs.70,051/-	One sovereign gold.	Maruti Esteem Car 2004 make KL-2-S-7477	Rs.4,000/- LIC Policies- Total sum assured – Rs. 6 lakhs  G.P.F.= Rs.1,53,283/- As on 31.03.2015

**LIABILITIES**

- Loan against LIC Policy Rs.1,66,756/-.
- Housing loan outstanding to the tune of Rs.76,41,692/- from South Indian Bank, Anandapuram, Irinjalakuda, Kerala
- Outstanding Flexi-loan to the tune of Rs.44,37,500/- from South Indian Bank, Anandapuram, Irinjalakuda, Kerala

DATE: 10/06/2015

**ASSETS AND LIABILITIES AS ON 10.06.2015**

(At a glance)

NAME OF THE SPOUSE : MRS. RUBY KURIAN

**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits FD/SB	Gold & Silver (weight)	Vehicle (Nos.)	Shares, Mutual Funds & Others, If any
20.23 ares	A two storeyed building having 238.20 Sq. Meter building No. Kochi Corporation	Rs. 39,032/-	61 sovereign gold and one pair of diamond earrings	NIL	Rs.65,000/- (approximate face value)

**LIABILITIES**

NIL

Personal loan of Rupees Ten lakhs taken from relative Ms. Danly Davis, Madavana House, Thannipuzha, Okkal P.O., Ernakulam District, Kerala

**DATE: 10/06/2015**

**SCHEDULE-I**  
**A. STATEMENT OF IMMOVABLE PROPERTIES IN KERALA IN THE NAME OF JUDGE**

Name of the District, Taluk and Village in which property is situated	NAME AND DETAILS OF PROPERTY		NATURE OF ACQUISITION
	House and other buildings	Land (Nature and extent)	
(1)	(2)	(3)	(4)
(1) Sy. No. Kalady Village, Aluva Taluk, Ernakulam District.	In the name of Justice Kurian Joseph – No building.	10.12 ares Dry Land	Purchased as per document No. _____ of Sreemoolanagaram Sub Registry.
(2) Sy. No. Kalady Village, Aluva Taluk, Ernakulam District.	In the joint names of Justice Kurian Joseph and Mrs. Ruby Kurian – No building.	8.90 ares Dry Land	Purchased as per document No. _____ of Sreemoolanagaram Sub Registry.
(3) R.Sy. No. Chelamattom Village, Kunnathunadu Taluk Ernakulam District.	-do-	9.46 ares Dry Land	Purchased as per document No. _____ of Perumbavoor Sub Registry.
(4) R. Sy. No. Chelamattom Village, Kunnathunadu Taluk Ernakulam District.	-do-	8.32 ares Dry Land	Purchased as per document No. _____ of Perumbavoor Sub Registry.
(5) Sy. No. Irinjalakuda Village, Trichur District, Kerala.	In the joint names of Justice Kurian Joseph and Renjit Kurian	13.5 cents of Dry Land	Purchase as per document No. _____ at Sub-Registrar Office, Irinjalakuda, Trichur District on 29/09/2014.

**DATE: 10/06/2015**

**SCHEDULE-I**

**B. STATEMENT OF IMMOVABLE PROPERTIES IN THE NAME OF SPOUSE**

Name of the District, Taluk and Village in which property is situated	NAME AND DETAILS OF PROPERTY		NATURE OF ACQUISITION
	House and other buildings	Land (Nature and extent)	
(1)	(2)	(3)	(4)
(1) Sy No.            in Kalady Village, Aluva Taluk	Nil	7.89 ares Dry Land	Purchased as per document No.            of Sreemoolanagaram Sub Registry.
(2) Sy. No.            , in Kalady Village, Aluva Taluk	-	7.69 ares Dry Land	Purchased as per document No.            of Sreemoolanagaram Sub Registry.
(3) R. Sy. No.        in Elamkulam Village, Kanayannur Taluk	-	0.89 ares Dry Land	Purchased as per document No.            of Ernakulam Sub Registry.
(4) Sy. No.        Elamkulam Village, Kanyannur Taluk.	A two storeyed building having 238.20 Sq.M. building No. 37/2609 Kochi Corporation	3.76 ares Dry Land	Purchased as per document No.            of Ernakulam Sub Registry, jointly with husband and released in favour of spouse on 20.09.2014 by document No.            of Sub-Registry, Ernakulam

**DATE: 10/06/2015**



**SCHEDULE-II**

**B. STATEMENT OF MOVABLE PROPERTIES IN THE NAME OF SPOUSE**

	DETAILS	NATURE OF ACQUISITION	APPROXIMATE QUANTITY
(a)	Jewellery	Self acquired and also given by parents and children	61 Sovereigns of gold, one pair of diamond earrings

**Cash and Other Liquid Assets**

		AMOUNT AS ON THE DATE OF DECLARATION
(a)	Bank Deposits (Fixed Deposits and Savings Bank)	Rs.16,416/- in Federal Bank, Broadway Branch and Rs. 2,612/- in Catholic Syrian Bank, Aza Road, Kaloor.
(b)	Post Office Accounts	Rs.20,004/- in Post Office Saving Bank, Kaloor Post Office, Kochi-682017.
(c)	Shares, Debentures of Deposits in companies, Mutual Fund	Approximate face value Rs.65,000/-
(d)	Money advanced to others as loan or otherwise	Rupees eight lakhs advanced to Brother-in-Law, James Joseph.
(e)	Any other information	Nil

DATE: 10/06/2015